

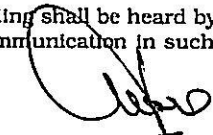
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

In partial modification of this office earlier order no. 3227-3239/Power/Judl./N-E/KKD/Delhi/2026 dated 13th April, 2026 and in exercise of powers under Section 10 (3) of the Criminal Procedure Code, 1973, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Station/Investigating Agencies of the North-East District, Karkardooma Courts, Delhi, as mentioned against their respective names w.e.f. 8th August 2026 till further orders :

Sr. No.	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1.	Sh. Praveen Singh, ASJ-03/NE	All the bail applications pertaining to Riots of North-East District, KKD Courts, Delhi Police Stations : Dayalpur	Sh. Nipun Awasthi, Spl. Judge, NDPS/NE	Sh. Balwinder Singh, ASJ (FTC)
2.	Ms Twinkle Wadhwa, ASJ-02/NE	Police Stations : Karawal Nagar Investigating Agencies : Cyber Police Station & CAW Cell	Sh. Praveen Singh, ASJ-03/NE	Sh. Nipun Awasthi, Spl Judge NDPS
3.	Sh. Babru Bhan, ASJ-04/NE	Police Stations : New Usmanpur, Khajuri Khas, Shastri Park & Shastri Park Metro Station	Ms Twinkle Wadhwa, ASJ-02/NE	Sh. Praveen Singh, ASJ-03/NE
4.	Sh. Balwinder Singh, ASJ-(FTC)	Police Stations : Sonia Vihar & Seelampur Investigating Agencies : Special Cell & Special Task Force and IPR/EOW	Ms. Babru Bhan, ASJ-04/NE	Ms Twinkle Wadhwa, ASJ-02/NE
5.	Sh. Nipun Awasthi, Spl. Judge, NDPS/NE	Police Stations : Bhajanpura & Gokalpuri Investigating Agencies : CBI, Crime Branch	Sh. Balwinder Singh, ASJ-(FTC)	Sh. Babru Bhan, ASJ-04/NE

All the bail applications in which sessions court trial is pending shall be heard by the concerned court only and applications shall be filed directly to the concerned court. All the communication in such applications shall be done by the court concerned.


(SANJAY SHARMA-I)

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

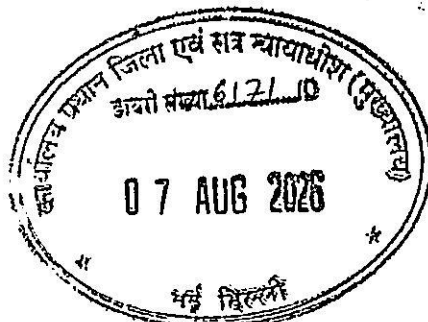
6282 - 6294

No. _____/Power/Judl./N-E/KKD/Delhi/2026

Copy forwarded for information and necessary action to :-

Dated : 06 AUG 2026

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers concerned, North-East District, Karkardooma Courts, Delhi.
4. The Branch Incharge, Administration Branch, Bail/Filing Section North-East District, KKD Courts, Delhi
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. DCP, North-East District, Delhi
7. Incharge, Lock-up, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
9. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
10. For LAYERS.
11. PS to the undersigned.





Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.